

**MARRIED WOMEN (PROTECTION OF  
RIGHTS) BILL\***

15.34 hrs.

[*English*]

SHRIMATI BASAVARAJESWARI  
(Bellary): I beg to move for leave to introduce  
a Bill to protect the rights of a married woman  
and for matters connected therewith.

MR. DEPUTY-SPEAKER: The ques-  
tion is:

"That leave be granted to introduce a  
Bill to protect the rights of a married  
woman and for matters connected  
therewith."

*The motion was adopted*

SHRIMATI BASAVARAJESWARI: I  
introduce the Bill.

15.33 1/2 hrs.

**BANNING OF SEX DETERMINATION  
TEST, BILL\***

[*English*]

SHRIMATI BASAVARAJESWARI  
(Bellary): I beg to move for leave to introduce  
a Bill to provide for ban on pre-birth sex  
determination tests and for matters con-  
nected therewith.

MR. DEPUTY-SPEAKER: The ques-  
tion is:

"That leave be granted to introduce a  
Bill to provide for ban on pre-birth sex  
determination tests and for matters  
connected therewith.

*The motion was adopted*

SHRIMATI BASAVARAJESWARI: I  
introduce the Bill.

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of article 155)**

[*English*]

SHRI S.M. GURADDI (Bijapur): I beg to  
move for leave to introduce a Bill further to  
amend the Constitution of India.

MR. DEPUTY-SPEAKER: The ques-  
tion is:

"That leave be granted to introduce a  
Bill further to amend the Constitution of  
India."

*The motion was adopted*

SHRI S.M. GURADDI: I introduce the  
Bill.

15.34 1/2 hrs.

**CONSTITUTION (AMENDMENT) Bill\***

**(Substitution of new article for article  
263)**

[*English*]

SHRI S.M. GURADDI (Bijapur): I beg to  
move for leave to introduce a Bill further to  
amend the Constitution of India.

MR. DEPUTY-SPEAKER: The ques-  
tion is:

"That leave be granted to move a Bill  
further to amend the Constitution of  
India."

*The motion was adopted*

SHRI S.M. GURADDI: I introduce the  
Bill.